

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU/SRINAGAR  
(Chief Justice's Secretariat)

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NOTIFICATION

No. 1398 of 2021 / Psy

Dated 08-12-2021

It is notified for information of all the candidates of Kashmir and Jammu divisions that the candidates whose roll numbers and particulars are shown in Annexure-A (divisional cadre Jammu) and Annexure-B (divisional cadre Kashmir) to this Notification have been shortlisted for their interview on the basis of their merit in the online computer based objective type written test held on November 16, 2021, for the two divisional cadre posts of Counsellor one each in the Family Courts at Srinagar and Jammu, pursuant to Advertisement Notification No. 03 dated 26.06.2020. The interview of shortlisted candidates of both the divisions of the UT of J&K shall be conducted on 18.12.2021 (Saturday) at 11:00 a.m. in the High Court Complex, Janipur, Jammu.

**Note:**

- i) The candidates shall report at the venue at 10:00 a.m.;
- ii) The candidates are required to produce sufficient proof of their identity in the form of Adhaar Card or Pan card or Driving Licence or Passport or any document of like nature at the time of interview;
- iii) The candidates shall have to produce all original certificates/testimonials before the Interview Committee at the time of their interview. Any candidate who fails to produce his/her original certificates/testimonials may forfeit his/her candidature;
- iv) Only those shortlisted candidates shall be allowed to appear in the interview who fulfil all the notified eligibility requirements and in the event of any deficiency found at the time of interview with reference to the eligibility of any candidate, such candidate may not be allowed to appear in the interview;
- v) Mere figuring of name and Roll Number of a candidate in the shortlist may not entitle a candidate to appear in the interview which shall be subject to the scrutiny of all testimonials of the shortlisted candidates;
- vi) No individual call letters shall be issued to the candidates whose roll numbers figure in the shortlists indicated in Annexure-A and Annexure-B to this Notification; and
- vii) No TA/DA shall be paid to the candidates for appearing in the interview.

(Sd/-)

(Rajeev Gupta)

Principal Secretary to,  
Hon'ble the Chief Justice

No.: 483-94/Psy-520 Dated: 08-12-2021

**Copy to the:**

- 1) Secretary to Hon'ble Mr. Justice Tashi Rabstan.
  - 2) Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
- .....for information of their lordships.

- 3) Registrar General, High Court of J&K and Ladakh.
- 4) Registrar Vigilance, High Court of J&K and Ladakh.
- 5) Registrar Rules, High Court of J&K and Ladakh.
- 6) Registrar Judicial, Jammu wing of the High Court.

..... for information.

- 7) Director Information, UT of J&K with the request to publish the above Notification in daily newspapers of both the divisions of UT of J&K having wide circulation.
- 8) Director, All India Radio, Srinagar/ Jammu with the request to broadcast and give a wide publicity to the Notification through News & Employment Bulletin.
- 9) Director, Doordarshan Kendra, Jammu/Srinagar with the request to broadcast the above Notification in News & Employment Bulletin.
- 10) Chief Librarian, High Court of J&K and Ladakh, Kashmir/Jammu for record.
- ✓ 11) Incharge, NIC High Court Wing, Jammu for uploading on High Court website.
- 12) Order file.

  
Principal Secretary to  
Hon'ble the Chief Justice

ANNEXURE -A of Notification No. : 1398 of 2021/Py Dated: 08-12-2021

S.No.	Roll No.	Name	Father Name	D.O.B	Category
1.	JC1007	Ms. Shevali Raina	Raj Kumar Raina	09-May-1989	OM
2.	JC1028	Ms. Shivani Sharma	Vijay Kumar Sharma	02-Dec-1993	OM
3.	JC1036	Ms. Amandeep Kour Nanda	Pawanjeet Singh	20-Aug-1992	OM
4.	JC1055	Ms. Sarika Sharma	Balbir Kumar	23-Nov-1985	OM
5.	JC1075	Ms. Gokila verma	Vijay Kumar verma	21-Aug-1994	OM
6.	JC1081	Ms. Sujata Bhau	Surinder Singh	28-Dec-1992	OM
7.	JC1110	Ms. Priyanka Andotra	Rajinder Andotra	04-May-1993	OSC
8.	JC1112	Ms. Sonali Jamwal	Rajinder Jamwal	10-July-1990	OM
9.	JC1120	Ms. Kanchan Salathia	Maggar Singh	28-Feb-1993	OM
10.	JC1123	Mr. Mohit Kumar Anand	Rajesh kumar Anand	10-April-1994	OM

ANNEXURE-B of Notification No.: 1398 of 2021/PSy Dated: 08-12-2021

S.No.	Roll No.	Name	Father Name	D.O.B	Category
1.	KC1019	Ms.Farhana Yaseen	Mohd. Yaseen	30-June-1993	OM
2.	KC1031	Mr.Shahid Ahmad Ronga	Ghulam Ahmad Ronga	01-July-1983	OM
3.	KC1046	Mr.Sheikh Irfan Ul Islam	M.Yaseen Shiekh	05-May-1988	OM
4.	KC1056	Mr.Naseer Ahmad Wani	Wali Mohammad Wani	25-Mar-1988	OM
5.	KC1061	Mr. Muzamil Wali	Wali Mohammad Dar	06-Oct-1987	OM
6.	KC1095	Ms.Rukia Rashid	Abdul Rashid Bhat	27-Jul-1991	OM
7.	KC1101	Ms. Mehreena Manzoor Tak	Manzoor Ahmad Tak	01-Aug-1996	OM
8.	KC1113	Ms. Tabasum Farooq	W/O Hilal Ahmad Rather	07-April-1990	OM
9.	KC1119	Mr. Malik Babar Nabi	Gh. Nabi Malik	01-Sept-1990	OM
10.	KC1128	Mr. Shabir Ahmad Bhat	Gh. Mohi Din Bhat	15-May-1989	OM